

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU HELD ON 02-02-17

PRESENT: SHRI RATAKONDA MURALI, MEMBER (J) AND
DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER	:	57/16	
PETITION NUMBER	:	TP 99/17	
NAME OF THE PETITIONER (S)	:	AXIS BANK LTD.	
NAME OF THE RESPONDENT (S)	:	GLOBAL FINSOL PVT. LTD.	
UNDER SECTION	:	133(e), (5)	

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
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Counsel for Petitioner is present. He has filed withdrawal memo.

Heard counsel for the petition. For consideration, posted to 06.02.2017.

MEMBER (J)

MEMBER (T)